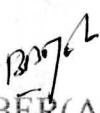


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O.A.NO.214 OF 2005

ORDER DATED 27.04.07

Mr.Achintya Das,Ld.Counsel for the Applicant submitted that he got instructions with reference to the memo filed by the Ld.Counsel for the Respondents wherein it has been stated that the order dated 15.09.06 read with order dated 19.3.07 of the Tribunal have already been complied with. Hence the matter stands closed <sup>in</sup> so far as ~~tho~~ aspect of the matter is concerned.

  
MEMBER(ADMN.)

  
VICE-CHAIRMAN